

NAME OF THE POWER STATION INFORMATION OF ENVIRONMENTAL MATTERS AND ITS RELATED ISSUES	FORM-9A
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A. Details of environmental issues

Amount Included in Approved Cost by CEA (As reckoned for tariff) (1)	Amount Actually incurred (2)	Reasons for Deviations between col(1) and Col(2) (3)	Amount included in for Catchment area treatment (4)	R & R Charges (5)	Compensator y Afforestation (6)	Amount included for environment management plan (7)	Any other issue, please specify (8)	Total

B. Enclose copies of the applicable Govt and Quasi Govt approvals / clearances relating to environmental issues

C. Enclose copies of inspection report / certificates, issued by competent enforcement agencies of Central and State Govts.

D. List details as to time ,duration and reasons for instructions, if any, issued by environmental enforcement agency for partial or complete shutdown.

E. Spell out details of corrective action taken to overcome the causes for such partial or complete shutdown referred to in (D) above.

(PETITIONER)